

Title: Reported move by the Government of Andhra Pradesh to construct a barrage at Neradi on Vansadhara river, which affects the interests of Orissa.

SHRI B. MAHTAB (CUTTACK): Sir, it is a very serious matter which has occurred very recently. The Government of Andhra Pradesh, including the Chief Minister, has come out with a very damaging statement, saying that whatever would be the cost, Neredi Dam would be constructed and they are going ahead with that project. They have already issued tenders worth about Rs.200 crore for canal. For resarvair project worth Rs.500 crore, tender has already been notified. That is on the inter-State river called 'Vansadhara'. There has been an agreement earlier, a decade ago, that whatever construction will be done relating to River 'Vamsadhara', it would be done on an amicable settlement between both the States. Now, without taking the Orissa Government into confidence, the Andhra Pradesh Government is going ahead with this Project, violating the basic provisions of the Constitution.

\* Not Recorded.

I would like to draw the attention of the Central Government to this and request that they should intervene immediately, ask for an explanation and also for a report from the Andhra Pradesh Government. Similarly, the Central Water Commission should also intervene in the matter and immediately stop the work that is going to start in Andhra Pradesh. Thank you.

MR. SPEAKER: You are associating with it. All Members from Orissa are associating with it.

...(Interruptions)

MR. SPEAKER: It is very unfortunate. I would appeal to the hon. Leaders on all sides. What more can be done?

...(Interruptions)

MR. SPEAKER: You all are associating with it.

...(Interruptions)